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- II. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No. 290, dated the 5th March, 1977, publish ing the Medicinal and Toilet Pre parations (Excise Duties) (Amend ment) Rules, 1977, under sub-sec tion (4) of section 19 of the Medi cinal and Toilet Preparation (Excise Duties) Act, 1955, together with an Explanatory Memorandum on the Notification. [Placed in Library. See No. LT-246/77].
- III, A copy each (in English and Hindi) of the following Notifica tions of the Department of Revenue and Banking, under section 159 of Customs Act, 1962, together with Explanatory Memoranda the Notifications: —
 - (i) Notification G.S.R. No. 134(E), dated the 29lh March, 1977.
 - (ii) Notification G.S R. Nos. 146(E) to 151(E), dated t'he 31st March, 1977.
 - (iii) Notification G.S.R. No. 166(E). dated the 1st April, 1977.

[Placed in Library. See No. LT-214|77 for (i) to (iii)]

I. Notifications of the Government of Tamil Nadu.

Notifications of the Department of Revenue and Banking and Related **Papers**

ILL Notifications of the Delhi Administration

SHRI H. M. PATEL; Sir, I also beg to lay on the Table the following papers:-

I. A copy each (in English and Hindi) of the following Notifications of the Government of Tamil Nadu, under subsection (5) of section 53 of the Tamil Nadu General Sales Tax Act. 1959, read with sub-clause (iv) of clause (c) of the Proclamation, dated the 31st January, 1976,

issued by the .President in relation to the State of Tamil Nadu: -

- (i) Notification G.OPs. No. 145, Commercial Taxes and Religious Endowments, dated the 23rd February, 1977, publishing amendments to the Tamil Nadu General Sales Tax Rules. 1959.
- (ii) Notification G.O.Ps. No. 77, Commercial Taxes and Religious Endowments, dated the 9th Mardh, 1977.
- (iii) Notification G.O.Ps. No. 162, Commercial Taxes and Religious Endowments, dated the 9th March, 1977, publishing amendments to the Tamil Nadu General Sales Tax Rules, 1959.

[Placed in Library. See No. LT-217/77 for (i) to (iii) J.

- II.. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No. 135(E), dated the 29th March, 1977, publishing a corrigendum to Government Notification G.S.R. No. 711(E), dated the 2nd August, 1976. [Placed in Library. See No. LT_ 214/771
- III. A copy (in English and Hindi) of the Department of Revenue and Banking Notification G.S.R. No. 158(E), d&ted the 1st April, 1977, together with an Memorandum Explanatory thereon. [Placed in Library. See No. LT-215|77]
- IV. A copy (in English and Hindi) of the Delhi Administration Notification No. F. 4(2)/76-Fin.(G), date_d the 24th March, 1977, publishing a corrigendum to Delhi Administration's Notification of the even number, dated tihe ^{30t}h December, 1976. [Placed in Library. See No. LT-148/77]
- I. Report (1973-74) (1974-75) and (1975-76) and Accounts of the Mineral **Exploration Corporation Limited** Nagpur and Related Papers